GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO.2203 TO BE ANSWERED ON 11.12.2015

IMPLEMENTATION OF ICDS SCHEME

2203 SHRI RAM TAHAL CHOUDHARY, DR. SANJAY JAISWAL, SHRIMATI SAKUNTALA LAGURI, SHRI JASVANTSINH SUMANBHAI BHABHOR, SHRI PRATAPRAO JADHAV

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has taken note of the factors hindering/impeding the effective implementation of Integrated Child Development Services (ICDS) Scheme and if so, the details thereof;
- (b) whether the Government has evaluated/reviewed or proposes to evaluate/review to scheme so as to ascertain its impact, if so, the details and outcome thereof indicating the shortcomings noticed therein;
- (c) whether various irregularities including misutilisation of funds in the said scheme has been reported in recent times, if so, the complaints reported in this regard during each of the last three years and the current year, State/UT-wise along with the action taken thereon;
- (d) whether the Government has set up any monitoring and review mechanism for effective implementation of the scheme, if so, the details thereof indicating the composition of committees constituted in this regard along with the number of meetings held by them during the said period; and
- (e) the further measures taken by the Government for coordination between various departments so as to make the scheme more effective?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

(a) The universalisation of ICDS Scheme has been a mixed blessing. While adding the number of Anganwadi Centres(AWCs) and taking them to the door steps of children, it concomitantly brought in its wake, huge challenges in terms of resources as well as challenges of management, delivery of services with quality and standards, financial management, space for AWCs, human resource, issues of convergence, low focus on under three year children, ECCE, Strengthening training and capacity building monitoring, etc. These have by and large been addressed in the restructuring and strengthening of ICDS in 2012.

(b) ICDS Scheme is a Centrally Sponsored Scheme implemented by States/UTs across the country. Periodical assessment of progress/achievements made by the States/UTs and improvement in functioning of various components of the scheme is an on-going and continuous process. This is done largely through monitoring reports and review meetings.

The issues broadly taken up for review are operationalization of projects and AWCs, filling up of vacant posts, diversion of manpower on non-ICDS functions, Supplementary Nutrition Programme, procurement and availability of medicine and Pre-School Education kits, holding Village Health and Nutrition Days (VHNDs), growth monitoring, community and Panchayati Raj involvement, financial management, infrastructural issues, etc.

Shortcomings, noticed in achieving the targets are brought to the notice of the States/UTs.

- (c) ICDS Scheme is a Centrally Sponsored Scheme implemented by States/UTs across the country. The responsibility for implementation of the Scheme and its management thereof rest with the States/UTs. During the last three years and current year 19 complaints from States (Maharashtra-8, Uttar Pradesh-4, Madhya Pradesh-2, Delhi-3, Odisha-1, Uttarakhand-1) regarding irregularities/corruption relating to inferior food has been reported.
- (d) Yes, Government has introduced 5-tier monitoring & review mechanism at different levels (National/State/District/Block and Anganwadi level) by involving public representatives for monitoring the status of Anganwadi Centres. Government has issued guidelines on 31.3.2011 for constitution of Monitoring & Review Committees at different levels to review progress in implementation of the Integrated Child Development Services (ICDS) Scheme. These committees can also suggest steps for improving the functioning of ICDS Scheme. The details of the composition of the committees at different levels are at **Annex**.
- (e) Convergence with various line Ministries/Departments is an integral part of ICDS. There has been effective convergence with Ministries of Health & Family Welfare, Rural Development, Panchayati Raj, Drinking Water & Sanitation, etc. The convergence is ensured through meetings, consultations, and by issuing joint guidelines. Recently joint guidelines have been issued by Ministry of Women & Child Development and Ministry of Rural Development for construction of 2 lakh AWCs in 11 States having backward districts. The 5-tier monitoring & review mechanism developed by the Government has in-built convergence mechanism.

Annexure referred in reply to Lok Sabha Unstarred Question No.2203 for 11.12.2015 regarding Implementation of ICDS Scheme.

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Composition and key roles of such Committees at different levels are outlined in the following sections. States/UTs may make adjustments and appropriate changes in the designations of Officers/functionaries at various levels as per local conditions and institutional structures.

I. NATIONAL LEVEL MONITORING & REVIEW COMMITTEE (NLMRC) ON ICDS

Composition

| i) | Secretary, Ministry of Women & Child Developme | nt Chairperson |
|-------|--|------------------|
| iĺ) | Principal Advisor, WCD, Planning Commission | Member . |
| iií) | Secretary, Ministry of Health and Family Welfare | Member |
| iv) | Secretary, Ministry of Human Resource Developm | nent Member |
| v) | Secretary, Deptt. of Food | Member |
| vi) | Secretary, Ministry of Rural Development | Member |
| vii) | Secretary, Ministry of Minority Affairs | Member |
| viii) | Secretary, Deptt. of Drinking Water Supply & San | itation Member |
| ix) | Secretary, Ministry of Panchayati Raj | Member |
| x) | Secretaries from any 5 States from each region (on rotation basis) | Member |
| xi) | Additional Secretary & Financial Adviser, MWCD | Member |
| xii) | Director, NIPCCD, New Delhi | Member |
| xiii) | Director, National Institute of Nutrition, Hyderabad | l Member |
| xiv) | Joint Secretary(ICDS), MWCD | Member |
| xv) | Director (ICDS), MWCD | Member Secretary |

Note:

- Two Experts on child development/nutrition/ECE and representatives from the Development Partners may be called to the meeting as Special Invitee.
- The Committee shall meet once in six months or as and when required at the direction of the Chairperson.

II. STATE LEVEL MONITORING & REVIEW COMMITTEE (SLMRC) ON ICDS

Composition

| i. | Chief Secretary | Chairperson |
|-------|---|-------------|
| ii. | Secretary, Planning | Member |
| iii. | Secretary, Finance | Member |
| iv. | Secretary, Health & Family Welfare | Member |
| ٧. | Secretary, Rural Development | Member |
| ٧İ. | Secretary, Panchayati Raj Institution | Member |
| vii. | Secretary, Drinking Water Supply & Sanitation | Member |
| viii. | Secretary, Education | Member |
| ix. | Secretary, Agriculture/Horticulture | Member |
| Χ. | Secretary, Food | Member |

| xi. | Secretary, WCD (in charge of ICDS) | Member |
|--------|---|------------------|
| xii. | 5 Members of Parliament (MP)* | Members |
| xiii. | 5 Members of Legislative Assembly (MLAs)* | Members |
| XiV. | State Mission Director, National Rural Health Mission | Member |
| XV. | Regional Director, NIPCCD (from the region) | Member |
| xvi. | Food & Nutrition Board, State/Regional Office | Member |
| xvii. | Principal, Middle level Training Centre (MLTC)** | Member |
| xviii. | Principal, Anganwadi Worker Training Centre (AWTC**) | Member |
| xix. | Director, WCD (in charge of ICDS) | Member Secretary |
| | | |

- * Members of Parliament and MLAs in the State/UT would be Members of the Committee on rotational basis for one year and their selection shall be such as to give representation to as many political parties as possible.
- ** On rotation basis in each year;

NOTE:

- Experts/Representatives from the prominent Institutions and Development Partners, who are working in the State with ICDS programme, may also be invited as Special Invitees.
- The Committee will meet every six months or earlier as and when required on the notice of the Chairperson. The Chief Secretary will, however chair the meeting once in six months.

III. DISTRICT LEVEL MONITORING & REVIEW COMMITTEE (DLMRC) ON ICDS

Composition

| i. ii. | District Magistrate/Collector/Dy. Commissioner Chief Executive Officer (CEO) | Chairperson Vice-Chairperson |
|-----------|--|---------------------------------|
| iii. | District Development Officer, Zilla Parishad | Member |
| iv. | Chief Medical Officer, Health & Family Welfare | Member |
| ٧. | District Planning Officer | Member |
| vi. | District Social Welfare Officer | Member |
| vii. | District Agriculture/Horticulture Officers | Members |
| viii. | District Officer, Rural Development/MNREGA | Member |
| ix. | Executive Engineer, PHED | Member |
| Χ. | District Education Officer | Member |
| xi. | Members of Parliament (MPs) in the District | Members |
| xii. | Members of Legislative Assembly (MLAs) | Members |
| xiii. | Principal, Middle level Training Centre (MLTC)* | Member |
| XIV. | Principals, AWTCs (any 2)* | Members |
| XV. | Field Unit of Food & Nutrition Board | Member |
| xvi. | CDPOs (any 3)* | Members |
| xvii. | District Programme Officer (ICDS) | Member Secretary |
| * | On rotation basis in each year | · |

Note: The Committee will meet at least once in a quarter or as and when required on the notice of the Chairperson and will submit its review report to the Chief Secretary/Secretary (WCD) clearly outlining actions taken at the district level and support required from the State Govt.

IV. BLOCK LEVEL MONITORING COMMITTEE (BLMC) ON ICDS

Composition

i. Sub Divisional Magistrate (SDM)ii. Block Development Officer/TDOChairpersonVice-chairperson

iii. Block Representative of Health (BMO/MO in charge PHC/CHC) Member

iv. Block representative of Education Member (Block Education Officer/Dy. Inspector of School/in charge of SSA)

v. Block Extension officers of Agriculture/Horticulture Member
vi. Representative of Block/Nagar/Taluka Panchayat Member
vii. Principal, Anganwadi Training Centre* Member
viii. Representatives, local NGOs (2) Members
ix. CDPO Convener

Note:

- The Committee will meet once in a quarter and will submit its report to the District Committee with a copy to the State Directorate of ICDS.
- Representation of level of officials from concerned departments at the block level in the Block level Committee may be decided as may be deemed fit by the State Govt.
- Representatives of Animal Husbandry/Dairy/Fishery etc., may be invited as required.
- 2-3 Supervisors (ICDS) in the block may also be invited to the meeting on rotation basis.

V. ANGANWADI LEVEL MONITORING & SUPPORT COMMITTEE (ALMSC) ON ICDS

Composition

i. Gram Panchayat/ward member Chairperson (preferably woman member)

ii. Mahila Mandal (**2 Members** on rotation) Members

iii. ASHA Member

Representatives of:

iv. Community Based Organization (2) Members

v. Community (Teachers/Retired Govt Officials/

Parents of Children attending AWC) (3) Members
vi. Sakhi under SABLA Programme (if any) Member
vii. Anganwadi Worker Convener

Note:

- The Committee will organize regular monthly meetings to discuss various issues in the anganwadi area in the village or ward/slum and record minutes of the meeting. A copy of the minutes may be sent to the Block level Committee and CDPO.
- ICDS Supervisor, ANM, LHV may be invited to the meeting as may be required.

The number of meeting held is not maintained at the Central level and States/ UTs have been requested to review the status of implementation regularly.

^{*} if there is any.